

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:815
ANSWERED ON:31.07.2006
BAN ON EXPORT OF SUGAR
Owaisi Shri Asaduddin

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total export of sugar made by the Government during the last three years;
- (b) whether the Government has banned export of sugar during the coming months;
- (c) if so, the details thereof and the reasons therefor alongwith the loss of foreign exchange likely to be incurred;
- (d) the extent to which it would help to contain the prices;
- (e) whether this ban is not applicable to preferential quota sugar export to European Union and United States; and
- (f) if so, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a): The Central Government does not undertake any export of sugar.

(b), (c) & (d): The Government has prohibited export of sugar till the end of current financial year, that is, upto 31.03.2007, vide notification dated 4th July, 2006 as part of the steps taken to arrest increase in the prices of essential commodities. Since the quantity to be exported depends upon a number of factors like international demand, supply and price situation, it is difficult to estimate the loss of foreign exchange.

(e) & (f): The prohibition was not made applicable to preferential quota supply to EU and USA which is controlled by quantitative ceiling notified by the Government from time to time.